

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 20 of 2012

Dated : 28th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Ltd.

..... Appellant(s)

Versus

**Maharashtra State Electricity
Distribution Co. Ltd. & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo Mishra

Counsel for the Respondent(s) : Ms. Deepa Chavan
Ms. Pooja Priyadarshini
Mr. Suyash Guru

ORDER

Post the matter for further hearing on **11th July, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vt/sm